

**Mr. Deputy-Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1965-66, be taken into consideration."

*The motion was adopted.*

**Mr. Deputy-Speaker:** I shall now take clause-by-clause consideration.

The question is:

"That clauses 2 and 3 and the Schedule stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 and the Schedule were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

**Shri T. T. Krishnamachari:** I beg to move:

"That the Bill be passed."

**Mr. Deputy-Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

11.51 hrs.

#### APPROPRIATION (NO. 3) BILL, 1965

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to move\*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1965-66, be taken into consideration."

**Mr. Deputy-Speaker:** Motion moved:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1965-66, be taken into consideration."

**Shri U. M. Trivedi (Mandsaur):** At this stage of the Appropriation Bill, it will not be proper to offer comments. In view of the comments we have already made when the demands were being discussed, I find that we have not yet given a second thought to the question of providing more money for the naval services. We are at a stage when we do require better naval equipment. The imminent danger facing us from Indonesia cannot be overlooked. An opportunity of this kind ought not to have been lost to make this demand greater than what it is, for the sake of the defence services, particularly the navy. We have missed an opportunity to vote such greater sums which may be necessary to meet the menace, particularly for building up the submarines which are very necessary. I support the Bill, but I think the government ought to have taken note of this.

**Shri T. T. Krishnamachari:** I have no doubt that we on this side of the House fully share not only the apprehensions, but also the aspirations of hon. members opposite. The House is also aware that the government are trying to add to their naval equipment from sources from which such equipment could be obtained. When these negotiations are completed, I think my colleague, the Defence Minister will take the House into confidence. Any further increase in the navy beyond what has been done or is being done is a thing which will depend upon a number of factors. After all, in the situation in which

\*Moved with the recommendation of the President.

[Shri T. T. Krishnamachari]

we are now placed, to obtain armament is not quite easy from other countries. But every effort that could be made in this direction will be made.

**Shri Hari Vishnu Kamath** (Hoshangabad): The Defence Minister some days ago stated in the House that some foreign submarines—he refused to name the country—had been seen in the vicinity of Nicobar Islands. When I asked if they were Chinese, he said, no. So, by elimination I think they were Indonesian submarines. Be that as it may, negotiations for the purchase or acquisition of submarines from Britain or USSR have been going on for a long time. I am afraid at present India has not got even one submarine for naval defence purposes. I do not know whether a submarine would be acquired in the very very near future for defence purposes either from Britain or USSR, at least for training purposes. Is the Finance Minister in a position to tell the House what the position is?

**Shri Ranga** (Chittoor): I agree with my hon. friends who have suggested that there is need for strengthening the navy. From what has fallen from the lips of the Finance Minister, I am sure he is also in agreement with our wish; he is also seized of the question and he realises its importance.

In addition, the other day I was glad to find that the Finance Minister also agreed with my suggestion that he should keep in mind the need for economy and he should insist on all the spending departments that there should be at least 10 per cent cut. As and when their statements regarding the progress of their expenditure come to him, I would like him to see and insist that they do try to give effect to the extent possible to the suggestion we made and that idea that he himself has in his mind that there should be as much a cut as

possible in the expenditure, because from what we can see from the statement made by the Prime Minister only this morning, we would need so much more money for our defence. That is all the more reason why there should be economy effected in the rest of the expenditure of the government here as well as in the States. I hope the Finance Minister will succeed in his efforts in achieving the maximum possible economy during all this time that we would be faced with this trouble.

**डा० राम मनोहर लोहिया** (फर्रुखाबाद): उपाध्यक्ष महोदय, सेना की शक्ति बढ़ जाती है तब जब उसके पीछे नीति ख़ाची होती है, और मुझे पहला सुझाव यह देना है कि हिन्दुस्तान की सरकार को 20वीं सदी के पाप को धोना चाहिए, और वह बड़ा पाप है कि बहुत से देश नकली ढंग से तोड़ दिए गए हैं, चाहे वह घायरलैंड हो, चाहे वह कोरिया हो और चाहे वह हिन्दुस्तान हो, और खास तौर से रूस [और अमरीका के सामने यह नीति प्रानी चाहिए कि जो देश नकली ढंग से तोड़े गए हैं उनको जोड़ने में ये दोनों देश मदद करें। जब यह बात हिन्दुस्तान की सरकार ताकत के साथ दुनिया के सामने रखेंगे; तो हमारी सेना की भी शक्ति बढ़ जाएगी।

और उसी के साथ साथ दूसरा सुझाव मुझे यह देना है कि हिन्दुस्तान के अन्दर हिन्दू मुसलमान और उसके साथ-साथ जो भी हमारे आपस में दूसरे ढंग के अलगाव हैं उनको जहाँ तक बन पड़े खत्म करके ऐसा एक उदाहरण रखें कि पाकिस्तान की सेना और पाकिस्तान की जनता में बगावत के बीज बो दिए जाएं, और वह बगावत आज, कल, पांच दस बरस में होकर रहेगी, क्योंकि मेरा यह निश्चित विश्वास है कि अगर हमारी नीति ठीक तरह की होती और प्राये हो, तो स्यालकोट और लाहौर जैसे इलाके जिनके गिराने में पन्द्रह बीस दिन सेना को

भम। हा बिना काम पूरा किये लग गए, वे दो दिन या पांच दिन में भासानी से गिराए जा सकते हैं, क्योंकि पाकिस्तान के पास कोई ताकत नहीं है, वह आस्ट्रिया हंगरी की पुरानी सल्तनत की तरह है। और इसलिए खास तौर से मैं यह विचार हिन्दुस्तान की सरकार के सामने रखता हूँ। मेरे मुंह से "भारत" निकल रहा था, वह गलती थी, क्योंकि पाकिस्तान और भारत का विचार खत्म हो कर "हिन्दुस्तान" का विचार सामने आए, यह बात मैं कहना चाहता हूँ।

**Shri T. T. Krishnamachari:** With regard to the hon. member who spoke last, to the first part of his suggestion, I am not competent to reply. With regard to the second part, I fully endorse whatever he says. I do feel that the question of communal harmony in this country would be the best answer really to the threats that face us.

With regard to defence matters, I can only repeat what I said before that attempts are being made to get the equipment to strengthen our navy from whatever quarters it is possible. Beyond that, it is my colleague who ought to speak. What he should say and what he should not say is a matter which is within his individual judgment. Therefore, I leave it to him to say what is being done. Maybe, sometimes some people who really want to help us would not like these matters to be discussed. But I again say it is being pursued.

12 hrs.

In regard to the point raised by my hon. friend, Shri Ranga, as I said, we are taking steps, and I think the steps that have to be taken have become all the more necessary in the face of facts that are before us. Of course, I have asked all departments to see if they can possibly have a ten per cent. We have also tried to provide some kind of an incentive for people who want to go away. I have suggested to

the Government that we should allow people to have five years of service added to them if they want to retire. The third thing I have done is this. I have told all ministries, if they have projects for construction which are not under way but which have to begin, where the cost is anything more than Rs. 25 lakhs the papers should come to me so that I might within the limits of my knowledge judge whether it could be postponed. We have also to take a second look on the various projects we have on hand, where we get foreign assistance, whether we should spend the money there or whether we should take up other projects which might yield quick results without much foreign assistance. This matter is also being pursued.

I can assure my hon. friend that I greatly welcome his suggestion and I look forward towards his support in our drive for economy and better utilisation of the funds we have at our disposal.

**डा० राम मनोहर लोहिया :** जो बातें मैं ने निवेदन की हैं वे काबीना के सामने रखेंगे ऐसा उनको कहना चाहिए था।

**उपाध्यक्ष महोदय :** उन्होंने जवाब दे दिया है।

**डा० राम मनोहर लोहिया :** काबीना के सामने अगर वे रखेंगे तो हमारी तसल्ली हो जायगी।

**Shri T. T. Krishnamachari:** May I say, Sir, that he has already mentioned it to the Prime Minister and the Prime Minister has listened to him.

**डा० राम मनोहर लोहिया :** यह बातें कहाँ उन के सामने हुईं? अगर आप उन को कहेंगे तो आप की बात का ज्यादा असर पड़ जायेगा।

**Mr. Deputy-Speaker:** Order, order. The question is:

"That the Bill to authorise payment and appropriation of certain

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further sum from and out of the Consolidated Fund of India for the services of the financial year 1965-6, be taken into consideration."

*The motion was adopted.*

**Mr. Deputy-Speaker:** The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

**Shri T. T. Krishnamachari:** Sir, I beg to move:

"That the Bill be passed."

**Mr. Deputy-Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

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12.04 hrs.

#### APPROPRIATION (No. 4) BILL, 1965

**The Minister of Finance (Shri T. T. Krishnamachari):** Sir, I beg to move\*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

**Mr. Deputy-Speaker:** The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolida-

ted Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

**Mr. Deputy-Speaker:** The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

**Shri T. T. Krishnamachari:** Sir, I beg to move:

"That the Bill be passed."

**Mr. Deputy-Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

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12.06 hrs.

#### APPROPRIATION (RAILWAYS) NO. 3 BILL, 1965

**The Minister of Railways (Shri S. K. Patil):** Sir, I beg to move\*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

\*Moved with the recommendation of the President.